NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017.2017 AT 10.30 AM

CA No. 195 of 2017 in CP No. 73/14/HDB/2017
Mahesh Fats & Oils Limited
Mahesh Fats & Oils Limited
14

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
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	Designation	Designation E-mail & Telephone No.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr. Ajai Kishan, Ld. Counsel for the Petitioner sent a letter dt.20.11.2017 requesting for adjournment of the matter as he is out of Station and unable to attend for today's hearing.

Post the case on 29.12.2017.

MEMBER (Technical)

MEMBER (Judicial)

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